

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 231
72(ND)/2016
RA-17/nd/2023

IN THE MATTER OF:

Satish Kumar Pawa & Ors.

...

Applicant/Petitioner

Versus

**M/s. Divine Infracon Pvt.
Ltd. & Ors.**

...

Respondent

Under Section: 397/398

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 21.05.2024.

Sd/-
(COURT FFICER)